

AFFIDAVIT TO MAIN APPLICATION ON BEHALF OF PMRDA, RESPONDENT NO.4 IN OA NO.35/2023.
BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, AT-PUNE.

Original Application No. 35 of 2023WZ.

Rohan Abhilasha F. Co-Operative Housing Society & Another.

-----} Applicants.

VERSUS

State of Maharashtra & 3 Others.

-----} Respondents.

Affidavit in Reply to the Main Application.

- 1) I, Sunil P Marale, Metropolitan Planner, PMRDA, Respondent No.4, do hereby filing an Affidavit in Reply to the Main Application only with a limited purpose of bringing on record true and correct position about the issue raised in the present application in respect of the subject blocked outlets of sewer channel located outside Gat No.1428(Old Gat No 2414), Wagholi Road, Wagholi which is stated to be causing outflow of sewerage water onto common road and lands adjoining such blocked outlets, alleged to release persistent foul odour and preventing access and use of public road.
- 2) I have deputed concerned Assistant Town Planner, In-charge of the Wagholi – Area to cause visit and inspection to investigate the complaint & grievances of the Applicants in this matter more particularly with regard to the allegations in respect of outflow of sewerage water onto common road and lands adjoining such blocked outlets, alleged to release persistent foul odour and preventing access and use of public road. A copy of the Visit & Inspection Report along with the Photograph/s enclosed herewith and marked as an Annexure-R-1, which is self-explanatory.

Solemnly affirmed on this 1st September, 2023 at PMRDA.

(Sunil P. Marale)

Authorized Signatory, PMRDA

VERIFICATION:

I, Sunil P. Marale, Metropolitan Planner, PMRDA, do hereby state that the contents of paragraph-1 & 2 above are true & correct to the best of knowledge & belief on the basis of verification report submitted by the concerned officer mentioned in the report. The Visit & Inspection Report duly countersigned by the officer is attached to the affidavit is true copy thereof.

(Sunil P. Marale)

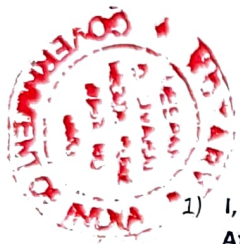
Authorized Signatory, PMRDA

BEFORE ME

DEEPAK D. OVAHAL
B.A.(HONS.) M.S.W.LL.B
ADVOCATE & NOTARY
GOVT.OF INDIA, PUNE

NOTED AND REGISTERED
AT SR. No. 728/2023
DATE 1/9/2023

10.1 SEP 2023



AFFIDAVIT IS LEGAL AND TOTALLY RESPONSIBLE FOR THE ABOVE & MENTIONED MATTER Document Affidavit A/Etc Presented By Affiant/Owner/A Passon Or/Authorised Signatory Consultant





पुणे महानगर

पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे

Pune metropolitan Region Development Authority, Pune

४थामजला, नवीनप्रशासकीयइमारत, आकुर्डिरिल्वेस्टेशनजवळ, पिंपरी - चिंचवड, पुणे ४११०४४

4th floor, New Administration Building, Opp Akurdi Railway Station, Pimpri-Chinchwad, Pune 411044.

Ph No. : 020- 259 33 344 / 356 / 333 / फोन. नं. ०२०- २५९ ३३ ३४४/ ३५६ / ३३३ Email: comm@pnrda.gov.in

"Site visit & Inspection report on in the matter of original application number 35/2023 before the national Green Tribunal, western bench, Pune"

Subject: Site visit & Inspection report on in the matter of original application Number 35/2023 before the National Green Tribunal, Western bench, Pune.

Reference:- National Green Tribunal, Western zone Bench, Pune
Original application number 35/2023

ROHAN ABHILASHA F CO-OPERATIVE HOUSING SOCIETY

V/S

STATE OF MAHRASHTRA, THROUGH ITS SECRETARY,
ENVIROMMENT DEPARTMENT & ORS.

This has in reference with aforementioned Hon'ble NGT case 35/2023 regarding Blocked outlets of sewer channel located outside Gat No. 1428 (old got no 2414) wagholi road, wagholi, which was causing out-flow of sewerage water on common road & adjoining lands. Also, Preventing access& use of adjoining Public Road with releasing foul odour in the vicinity.

According, Today on 30th Aug, 2023, I Shubham Vishnu Wakchaure, Assistant Town planner, PMRDA along with the representative of Rohan abhilasha F Co-Op society have jointly visited the aforementioned gat no and its surrounding area. During the field inspection following observations were noted.

1. At the North-East direction of the Gat No. 1428 (old Gat no 2414) Natural stream/nalla flowing with domestic water in it with.
2. It was observed that In Gat No. 1428 (old Gat no 2414) the said natural stream/nalla was diverted from original flow of stream towards East direction with help of Sand, debris and excavated material and routed it further towards East side fencing of Gat No. 1428 (old Gat no 2414) then continued till Lohgaon-Wagholi road. At Lohgaon-Wagholi road it was again diverted towards west side

original flow of Natural stream/nalla where it passed through culvert/pipes on Lohgaon-Wagholi Road.

3. It was observed that premises of Gat No. 1428 (old Gat no 2414) was provided with Blue Colored metal sheet fencing.
4. Surrounding areas of Gat No. 1428 (old Gat no 2414) may affect due to rise in flow of water on road in rainy season, stagnancy of water, foul odour spread due to stagnant water etc.



(Shubham Vishnu Wakchaure)

Assistant Town Planner

Stream/Nalla Inlet before Gat 1428 (Old Gat 2414)



Blue Coloured Sheet Fencing to Gat 1428 (Old Gat 2414)



सुचना
सर्वाधिकार राखी सुवात (२०१३) क्र. १०२४४
श्री लक्ष्मी व. लक्ष्मी लि. पुणे, शिवाजीनगर एम. एम. डी.
बस स्थानावर सध्या वास्तविक व नवी वीजपट्टीची
आणि नवी नवी प्रतिस्थापन कामे सुरु आहेत.
आपण येथे आहात.

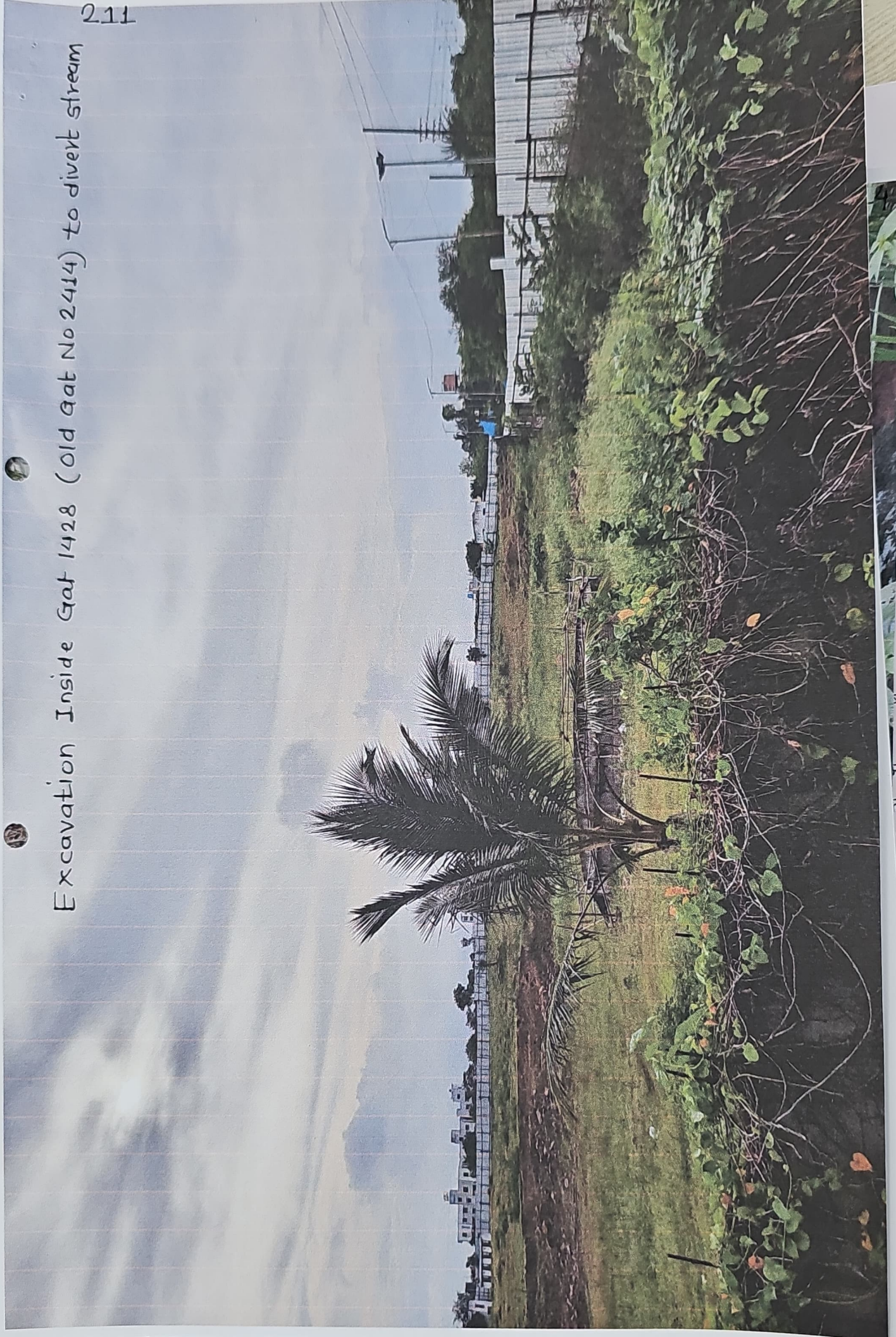


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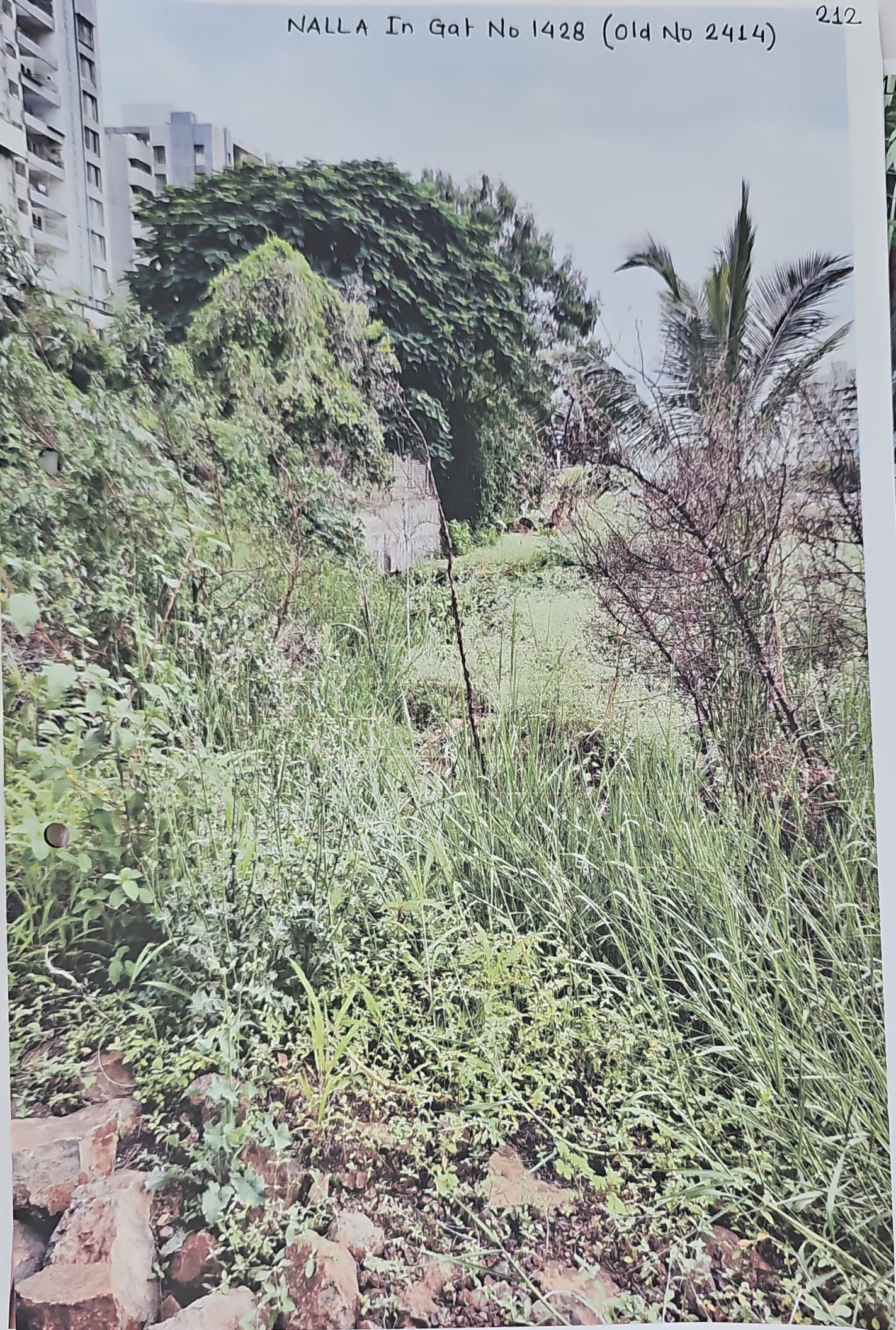
Excavation Inside Gat 1428 (Old Gat No 2414) to divert stream

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NALLA In Gat No 1428 (Old No 2414)

212



Outlet outside Gat 1428 (old Gat 2414), Wagholi Rd



Stream Outlet on
Wagholi-Lohikand Road

